

Shrimati Renuka Ray (Malda): It has been contradicted by the Americans already.

12.10 hrs.

Shrimati Renu Chakravartty: That should make it easier for the Prime Minister to clarify the position.

Mr. Speaker: I know that it has been contradicted by them.

श्री मधु लिमये : उन के बयान करने से कोई नुकसान नहीं होगा ।

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I do not understand why further questions should be raised on this matter when I have categorically denied it and said that the late Prime Minister never asked for an aircraft-carrier to come into our seas or territorial waters, and also that it never came there. It was said that it came somewhere round about or near Calcutta. . .

Shri Hari Vishnu Kamath (Hoshangabad): Outside the territorial waters.

श्री मधु लिमये : घोष ने कहा था हवाई संरक्षण के बारे में

Shri Lal Bahadur Shastri: No, what was said was that it was inside our territorial waters, and in fact, even the words were used 'somewhere near Calcutta'. I have said that these things are absolutely wrong, and they have even been denied by the Americans also.

श्री मधु लिमये : कार्यवाई देखेंगे तो पता चलेगा कि घोष ने हवाई संरक्षण के लिए

Mr. Speaker: Now, Papers to be Laid on the Table.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS, AUDITED ACCOUNTS, REVIEWS ETC. OF HINDUSTAN ORGANIC CHEMICALS, HINDUSTAN ANTIBIOTICS AND HINDUSTAN INSECTICIDES

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): I beg to lay on the Table a copy each of the following papers:

(i) (a) Annual Report of the Hindustan Organic Chemicals Limited, Bombay, for the year 1963-64, along with the Audited Accounts and the comments, of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-4040/65].

(ii) (a) Annual Report of the Hindustan Antibiotics Limited Pimpri, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-4041/65].

(iii) (a) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon,

under sub-section (1) of section 619A of the Companies Act, 1956.

- (b) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-4042/65].

12.11 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Industries (Development and Regulation) Amendment Bill, 1965, which has been passed by the Rajya Sabha at its sitting held on the 23rd March, 1965".

12.11½ hrs.

INDUSTRIES (DEVELOPMENT AND REGULATION) AMENDMENT BILL

AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Industries (Development and Regulation) Amendment Bill, 1965, as passed by Rajya Sabha.

12.11½ hrs.

CORRECTION OF ANSWER TO S.Q. No. 226

WORKING HOURS OF GOVERNMENT OFFICES

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): Mr. Speaker, Sir, I regret to

say that there was a slight inaccuracy in the reply which I gave to a supplementary question asked by Shri Surendra Pal Singh in connection with starred question No. 226 on the 3rd March 1965, in regard to the recommendations made by the Second Pay Commission for the declaration of holidays on two Saturdays in a month. The correct position is that the Second Pay Commission had recommended that alternative Saturdays should be full working days and full holidays. Government, however, agree to offices being closed only on one Saturday in the month.

12.11¾ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTIETH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Sixtieth Report of the Committee on Private Members' Bills and Resolutions.

12.12 hrs.

GENERAL BUDGET—GENERAL DISCUSSION—contd.

Mr. Speaker: General Discussion on the Budget (General) for 1965-66 to continue. Out of 20 hours allotted, 10 hours and 45 minutes have already been taken leaving 9 hours and 15 minutes.

Shri P. R. Ramakrishnan may continue his speech. He has already taken 12 minutes.

Shri P. R. Ramakrishnan (Coimbatore): Sir, to revive the capital market, the Finance Minister has taken three relief measures. First, a system of tax credit certificates are made available to new equity investments. Second, there is exemption from wealth tax on new equities for five years, and third, there is a reduction of 10 per cent of the face